

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION No. 1864
TO BE ANSWERED ON 04TH AUGUST, 2026**

TIMELY PROCESSING OF MEDICAL COLLEGES FOR MCC COUNSELLING

1864. DR. M. THAMBI DURAI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of medical colleges, State-wise, including those in Tamil Nadu, whose proposals for inclusion in the All India counselling conducted by the Medical Counselling Committee (MCC) have been processed during the last one year;
- (b) the number of proposals pending with the National Medical Commission (NMC) and the reasons therefor;
- (c) whether Government has prescribed any timeline for completion of the NMC–MCC approval process before commencement of counselling; and
- (d) the steps taken to ensure timely notification of colleges for MCC counselling?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (d): The Medical Counselling Committee (MCC) of Directorate General of Health Services (DGHS) conducts the counselling for seats of undergraduate (UG/MBBS) and postgraduate (PG) medical courses as per the scheme devised by the Hon'ble Supreme Court of India. Counselling for UG covers 15% all India quota seats; 100% seats of Central Institutes/ Universities, Deemed Universities; 100% seats in all the Institutes of National Importance (INI). Counselling for PG courses covers 50% seats of All India Quota seats, 100% seats of Central Institutes/Universities and Deemed Universities.

As informed by the National Medical Commission (NMC), during the last one year, four proposals relating to the change of status of affiliation of medical colleges to Deemed to be University status have been processed by the Commission for grant of requisite permission, which includes three colleges from the State of Tamil Nadu. The notification for deemed to be university is issued by the Department of Higher Education, Ministry of Education.

Further, one proposal, received on 18th June 2026 seeks permission for change of status of affiliation of a medical college to the Deemed to be University status. The proposal was incomplete, as it was submitted without the prescribed documents and without payment of requisite fees.

Such proposals are considered for approval only upon receipt of all requisite documents and information, payment of prescribed fees and scrutiny of all applicable legal and regulatory aspect, if any. The NMC has made all necessary efforts in consultation with MCC regarding timely notification of colleges for MCC counselling process.
